

ITEM NO.301

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Suo Motu Writ (C) No(s). 1/2017

IN RE: CENTRAL SELECTION MECHANISM FOR SUBORDINATE
JUDICIARY

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 22-08-2017 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MR. JUSTICE A.M. KHANWILKAR

Amicus Curiae

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UPON hearing the counsel the Court made the following
O R D E R

Post for hearing after two weeks.

Not to be treated as part-heard.

(PARVEEN KUMAR)
AR CUM PS

(RENUKA SADANA)
ASST.REGISTRAR